

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

(7)

OA No. 137/93

New Delhi this the 1st day of April, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Bag Ram  
s/o Sh. Dana Ram,  
Ex-daily paid casual labourer in  
the O/O G.Engineer(P) Military Engg.  
Service, Air Force, Sirsa.  
Resident of Vill & RO. Panjwani,  
Distt. Sirsa (Haryana)

(By Advocate Shri V.P. Gupta) ... Applicant

Vs.

Union of India, through

1. Secretary,  
Ministry of Defence,  
South Block, DHQ Bldg,  
New Delhi.
2. The Engineer-in-Chief,  
Army Headquarters,  
Kashmere House,  
D.H.Q.P.O. New Delhi-11
3. Garrison Engineer,  
Military Engg. Service,  
Air Force,  
Sirsa (Haryana)

... Respondents

(By Advocate Shri B.Lall)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

The learned counsel for both the parties have submitted that this case is similar to OA No. 139/93 which has been disposed of by order dated 1.4.97 (i.e. today). Since the facts and circumstances are the same, similar order as in OA No. 139/93 is also passed in this case. Let a copy of the order in OA 139/93 be placed in this case also.

2. O.A. is allowed as above. No order as to costs.

*Lakshmi Swaminathan*  
( Smt. Lakshmi Swaminathan)  
Member (J)

SRD